

[Shri Khursheed Alam Khan]

ensure peace and stability in the region and, therefore, we have been stressing upon Sri Lanka, its people, its government and its President that they have to take immediate steps to ensure that a political solution is found to this problem so that this problem is finished for ever and the trouble is over and all the people of Sri Lanka live happily thereafter because it is very necessary for this region that there should be peace, there should be no such problems. We want to live with peace and friendship with all our neighbours. This is our policy. This policy we have been pursuing and we will continue to pursue and I am quite sure that Sri Lanka, its people and its government will see reason and arrive at a negotiated agreement. A negotiated solution of this problem with least possible delay so that the miseries and sufferings of the people are ended. Naturally, when we make an appeal to the government, to the people and to everybody of Sri Lanka, let everyone of them unite on this question, just as here we are all united. If they are also united and if the political will is also there, I am sure there will be no difficulty in finding a political solution to this problem.

I think I have practically covered all the points.

**PROF. MADHU DANDAVATE :** What is to be done about Sri Lanka? That point has been left out.

**SHRI KHURSHEED ALAM KHAN :** We are pursuing it and I am sure you are one of us.

I would once again like to thank all the hon. Members who have taken part in this debate. Some of the hon. Members have made very valuable suggestions and I can assure them that whatever valuable suggestions they have made, they will receive our earnest consideration. Mr. Deputy-Speaker, I wanted to thank you by saying that my speech can be taken as read.

**SHRI S. JAIPAL REDDY :** What about the dinner to follow?

**SHRI KHURSHEED ALAM KHAN :** We expect that the Speaker will not speak. Today the Speaker has spoken. So you ask dinner from him.

#### PAPER LAID ON THE TABLE—Contd

##### Notification under Customs Act, 1962

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** I beg to lay on the Table a copy of Notification No. 137/85-Customs (Hindi and English versions) published in Gazette of India dated the 29th April, 1985 together with an explanatory note reducing the export duty of Coffee from Rs. 720 per quintal to Rs. 570 per quintal, under section 159 of the Customs Act, 1962.

21. 07 hrs

The Lok Sabha then adjourned till Eleven of the clock on Tuesday, April 30, 1985 Vaisakha 10, 1907 (Saka).